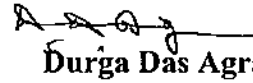


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MP PROMOTERS PRIVATE LIMITED**  
**OPERATING IN DEVELOPER & DEALS IN SALE AND PURCHASE OF**  
**PROPERTIES AT NEW DELHI.**

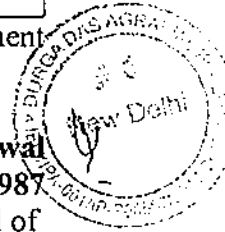
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	MP Promoters Private Limited CIN: U45201DL2005PTC136998
2.	Address of the registered office	12/20, 3rd Floor, Arya Samaj Road, Karol Bagh, New Delhi -110005.
3.	URL of website	No Website
4.	Details of place where majority of fixed assets are located	Karol Bagh, New Delhi
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year*	Sale of properties of Rs. 1,85,78,420 /- (unaudited) during the FY 2021-22
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	This information shall be made available by RP, on request through email at: <a href="mailto:ip.mppromoters@gmail.com">ip.mppromoters@gmail.com</a> and CC to <a href="mailto:cadda.ip@gmail.com">cadda.ip@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	This information shall be made available by RP, on request through email at: <a href="mailto:ip.mppromoters@gmail.com">ip.mppromoters@gmail.com</a> and CC to <a href="mailto:cadda.ip@gmail.com">cadda.ip@gmail.com</a>
10.	Last date for receipt of expression of interest	09.09.2023
11.	Date of issue of provisional list of prospective resolution applicants	11.09.2023
12.	Last date for submission of objections to provisional list	16.09.2023
13.	Process email id to submit EOI	<a href="mailto:ip.mppromoters@gmail.com">ip.mppromoters@gmail.com</a>

\* There were no business operations of the Corporate Debtor as on the date of commencement of Corporate Insolvency Resolution Process.

  
Durga Das Agrawal

IBBI Reg No. IBBI/IPA-001/IP-P00557/2017-2018/10987  
Resolution Professional of  
MP Promoters Private Limited  
Address: KBL Agarwal & Co., 413,  
Vikasdeep Building, Laxmi  
Nagar, District- Centre, New Delhi- 110092  
Email: [ip.mppromoters@gmail.com](mailto:ip.mppromoters@gmail.com)



Date: 26.08.2023

Place: New Delhi